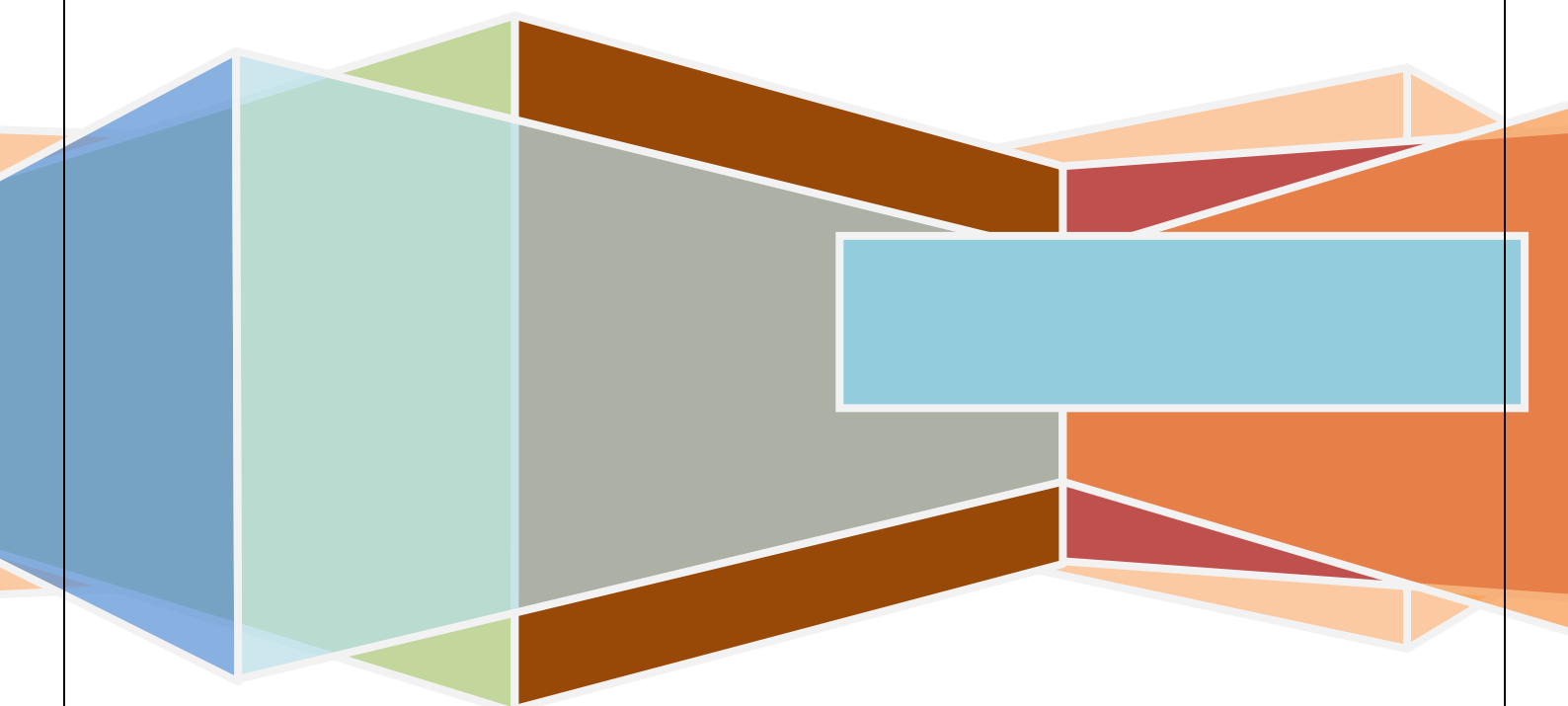


# Monthly MIS Report on Export Promotion Schemes

**MARCH, 2026**

*(Based on data upto February 2026)*



**Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Statistics Division  
(MIS Unit)**

**\*\*\***

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## I. INTRODUCTION

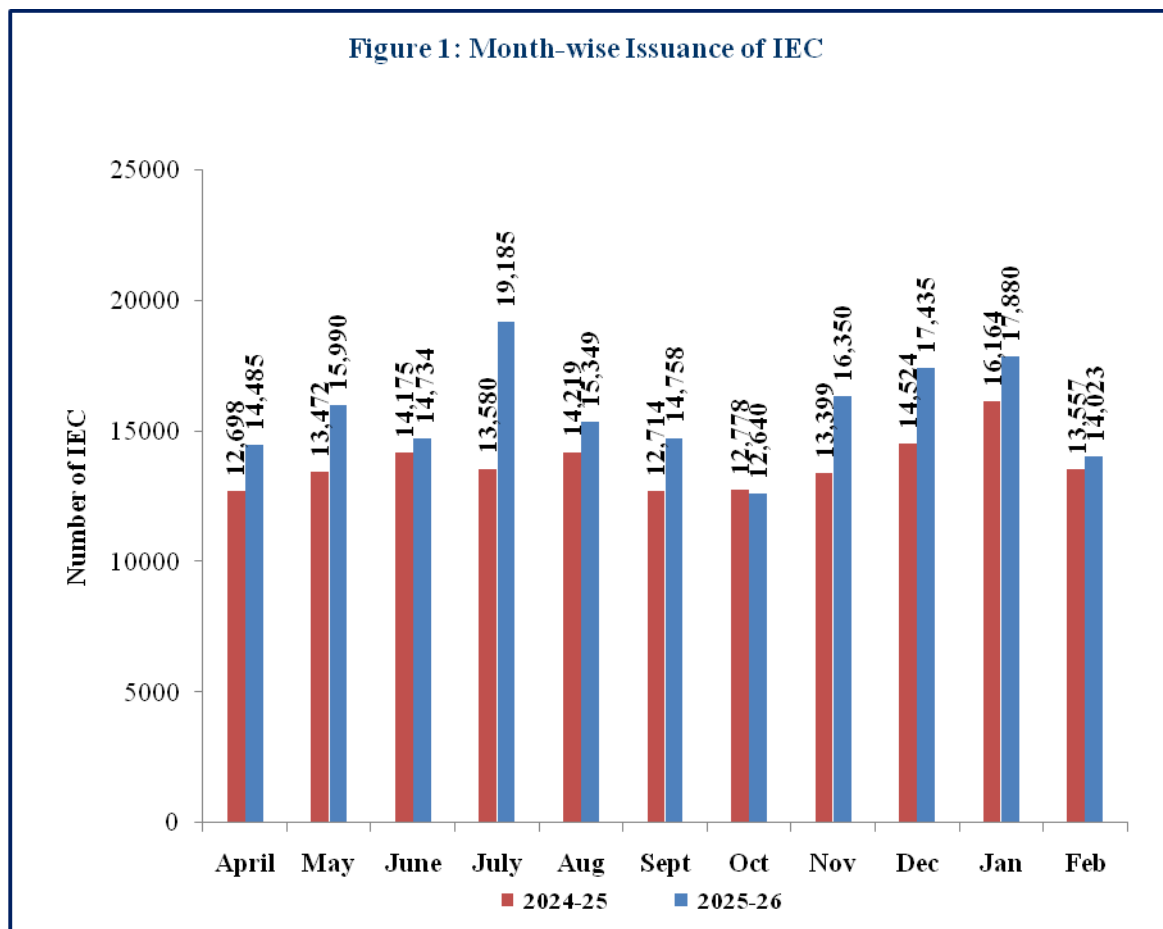
Directorate General of Foreign Trade (DGFT) issues various types of scrips/authorizations under different export promotion schemes through its Regional Authorities (RAs) across the country. This MIS information on various parameters is helpful in monitoring the performance of Regional Authorities and for policymakers and stakeholders to monitor and evaluate the export promotion schemes.

## II. Importer-Exporter Code (IEC)

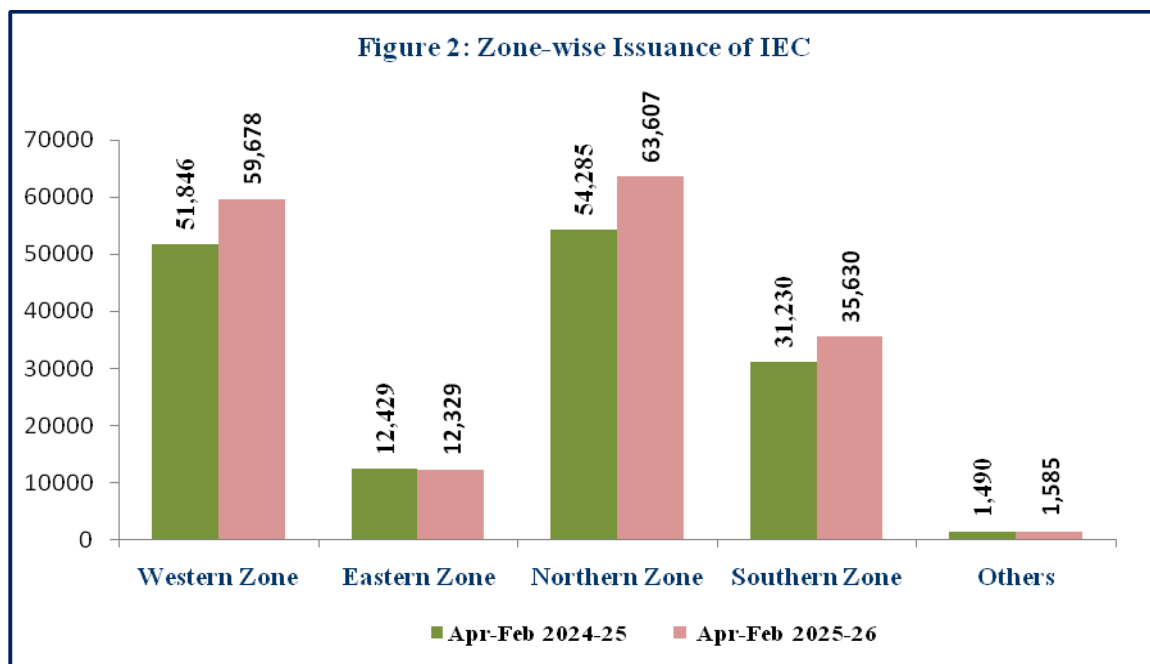
An IEC is a 10-digit number allotted to a person that is mandatory for undertaking any export/import activities.

RA-wise number of IEC issued in the month of April- February in 2025-26 and 2024-25 is given at Table 1. It is clear from Table 1 that there is an increase of 3.4 % in issuance of IEC during February 2025-26 over the corresponding month of previous year. Total number of 14,023 IECs was issued during February 2025-26 as compared to 13,557 IECs during February 2024-25.

**Figure 1** reflects month-wise number of IEC issued in the month of April, May, June, July, August, September, October, November, December, January and February in 2024-25 and 2025-26.



**Figure 2** depicts the zone-wise issuance of IEC during April- February in 2024-25 and 2025-26. It reflects that Northern Zone issued the highest number of 63,607 IEC followed by Western Zone with 59,678 IECs during April- February 2025-26.

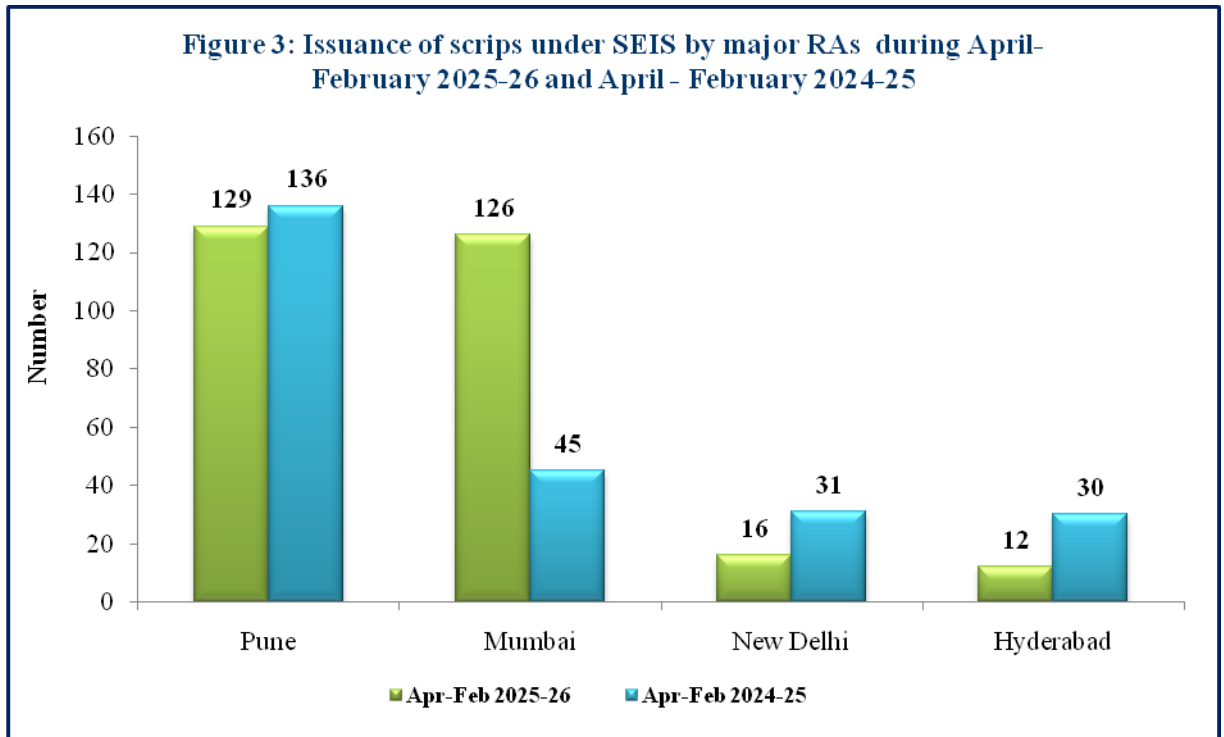


### III. Services Exports from India Scheme (SEIS)

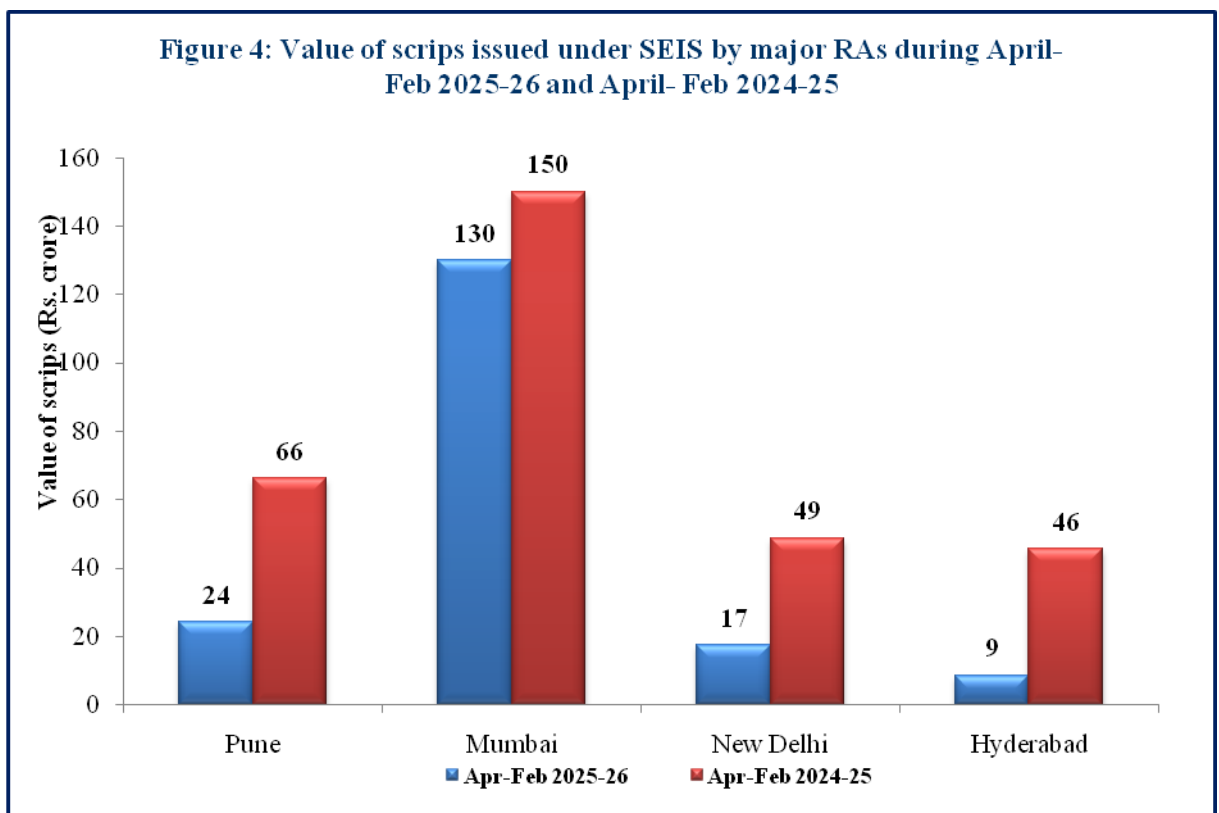
Services Exports from India Scheme (SEIS), introduced in the Foreign Trade Policy (2015-20) replacing the Served from India Scheme (SFIS), is an incentive scheme for eligible service exports. SEIS offers reward at 3% or 5% of net foreign exchange earned. This scheme covers ‘Service Providers located in India’ instead of ‘Indian Service Providers’. Under the new scheme, the incentive scrips issued are transferable.

All India and RA-wise details of issuance of scrips along with the value of scrips, under SEIS during April-February 2025-26 are given at **Table 2 to 6**. It is clear from Table 2 that 347 scrips were issued under SEIS by various Regional Authorities with value of scrips Rs. 234 crore and FOB value of exports Rs 5737 crore during April-February 2025-26.

**Figure 3** reflects the number of scrips issued by the major RAs, having more than 3% share in total issuance of scrips under SEIS during April-February 2025-26 and April-February 2024-25. Pune RA issued the highest number of 129 scrips during April-February 2025-26 followed by Mumbai with 126 scrips.



**Figure 4** reflects the value of scrips issued by various RAs under SEIS during April-February 2025-26 and April-February 2024-25. It reflects that Mumbai RA issued the highest value of scrips of Rs. 130 crore in April-February 2025-26 followed by Pune which issued value of scrips of Rs. 24 crore during April-February 2025-26.



#### IV. Export Authorization

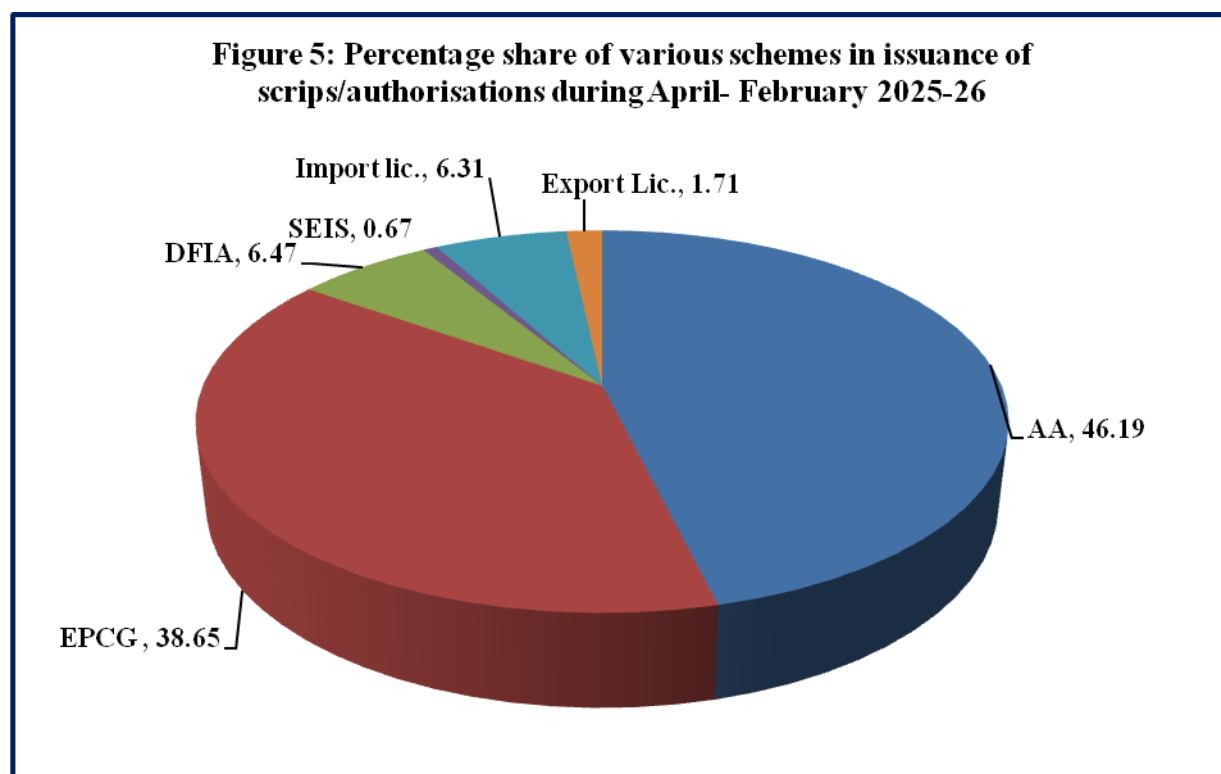
Export of items categorised as ‘Restricted’ in Schedule 2 of ITC (HS) Classification for export is subjected to license. The applications for issuance of export authorization for restricted items (other than SCOMET items) e.g. onion seeds, live animals, seaweeds, non-basmati rice paddy (husk) other than seed quality, fodder material, fertilizers (NPK, SSP, urea etc.), chemicals under Montreal Protocol etc., are processed and considered by an EXIM Facilitation Committee (EFC) consisting of representatives of various Ministries and Departments. “Special Chemicals, Organism, Materials, Equipment and Technologies (SCOMET)” items are dual-use items having potential for both civilian and Weapons of Mass Destruction (WMD) applications. Export of such items is either restricted, requiring an authorisation for their export, or is prohibited. Total number of authorisations issued under Export License is 888 with FOB value of Rs 27,020 crore during the month of April-February 2025-26.

#### V. Import Authorization

Import of items categorised as ‘Restricted’ in Schedule 1 of ITC (HS) Classification for import, is subjected to license. Total number of authorisations issued under Import License is 3,274 with CIF value of Rs 7,62,451 crore during the month of April- February 2025-26.

#### VI. Export Promotion Scheme-wise share in issuance of scrips/authorizations

**Figure 5** shows the share of various export promotion schemes in issuance of scrips/authorisations by the Regional Authorities during April-February 2025-26. It shows that AA Scheme has the highest share of 46.19 % in issuance of scrips among all export promotion schemes, followed by EPCG Scheme with 38.65%.

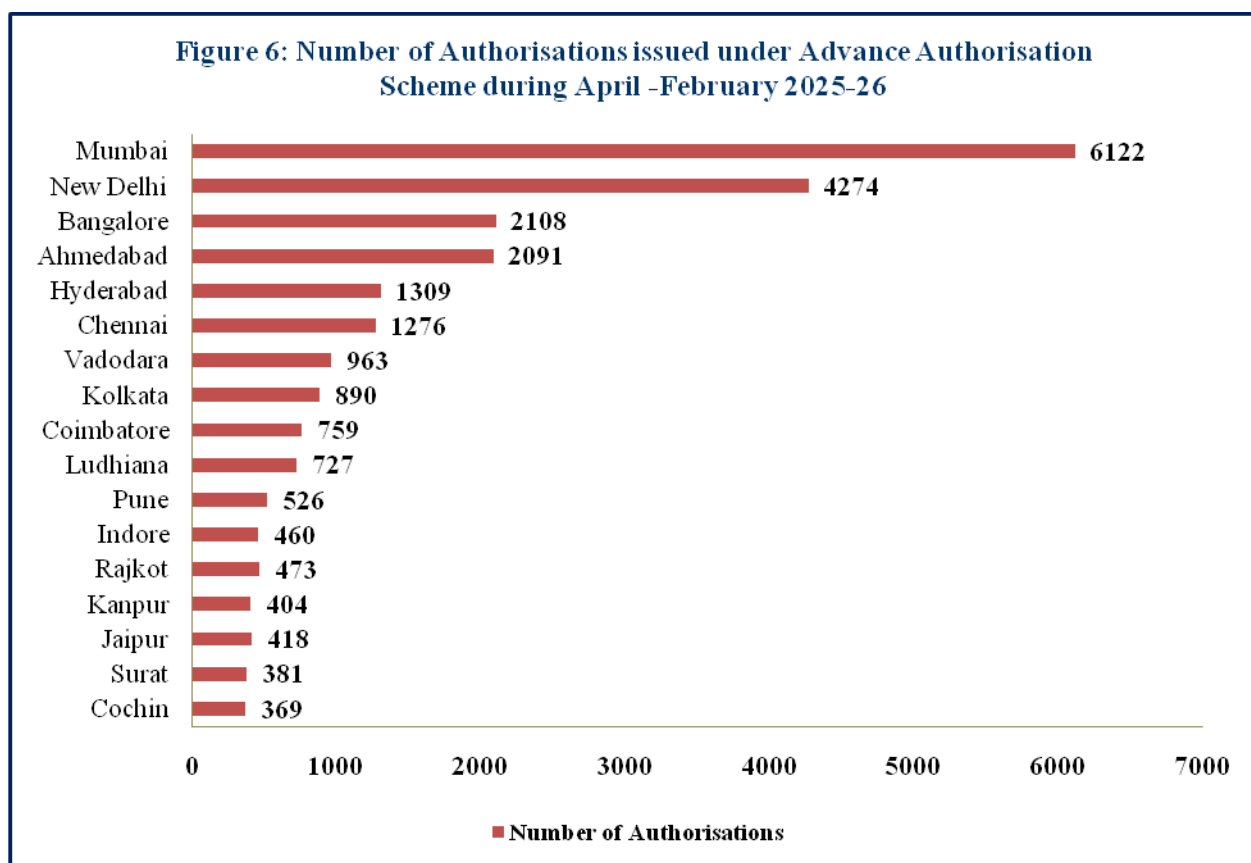


## VII. Advance Authorisation Scheme

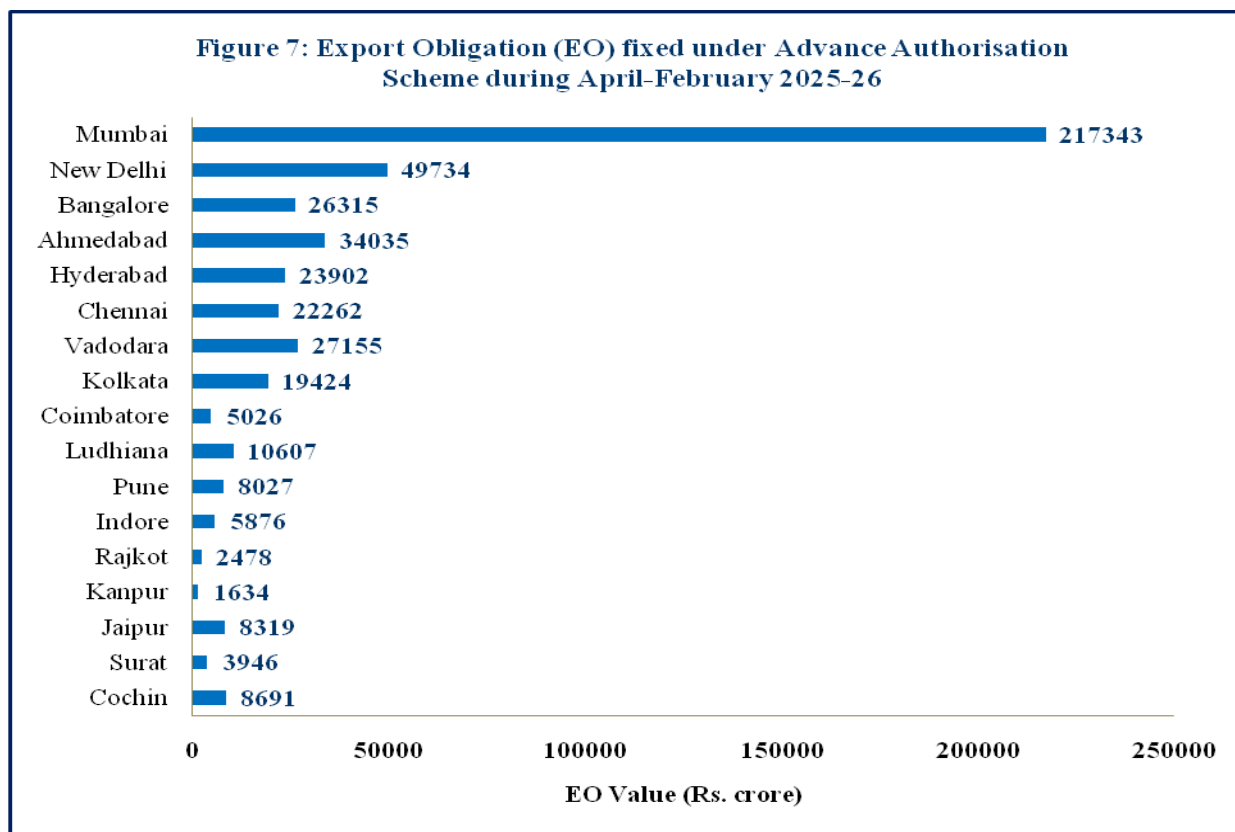
Advance Authorisation is issued to allow duty free import of input, which is physically incorporated in export product (making normal allowance for wastage). In addition, fuel, oil, catalyst which is consumed/ utilized in the process of production of export product, may also be allowed.

RA-wise number of authorisations issued under Advance Authorisation scheme along with the value of Export Obligation (EO) fixed and unredeemed authorisations as on April-February, 2025-26 where EO period has expired (till 2022-23) are given at **Table 7**. The details of number of authorisations issued along with the value of Export Obligation (EO) fixed since 2023-24 to 2024-25 and unredeemed authorisations as on February 2026 are given at **Table 8**. Further, the status of issuance of authorisations for April-February 2026 is given at **Table 9**.

**Figure 6** reflects the number of authorisations issued by major RAs, having more than 1% share in total issuance during April-February 2025-26. It shows that Mumbai RA issued the highest number of 6122 authorisations, followed by New Delhi with 4274 authorisations.



**Figure 7** shows the value of Export Obligation (EO) fixed under Advance Authorisation Scheme by major RAs, having more than 1% share in total issuance during April-February 2025-26.



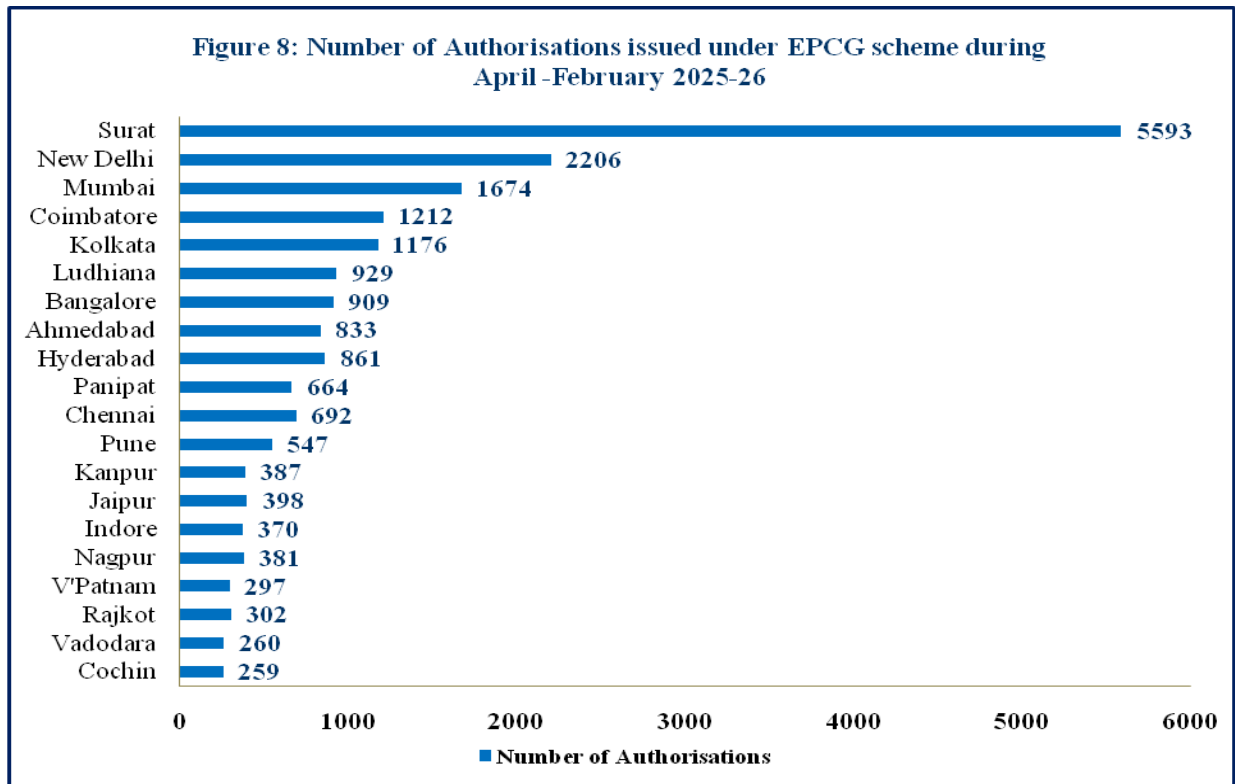
### VIII. Export Promotion of Capital Goods (EPCG) Scheme

The objective of the EPCG Scheme is to facilitate import of capital goods for producing quality goods and services to enhance India's export competitiveness. Post Export EPCG duty credit scrips are also available to exporters who intend to import capital goods on full payment of applicable duties in cash and choose to opt for this scheme.

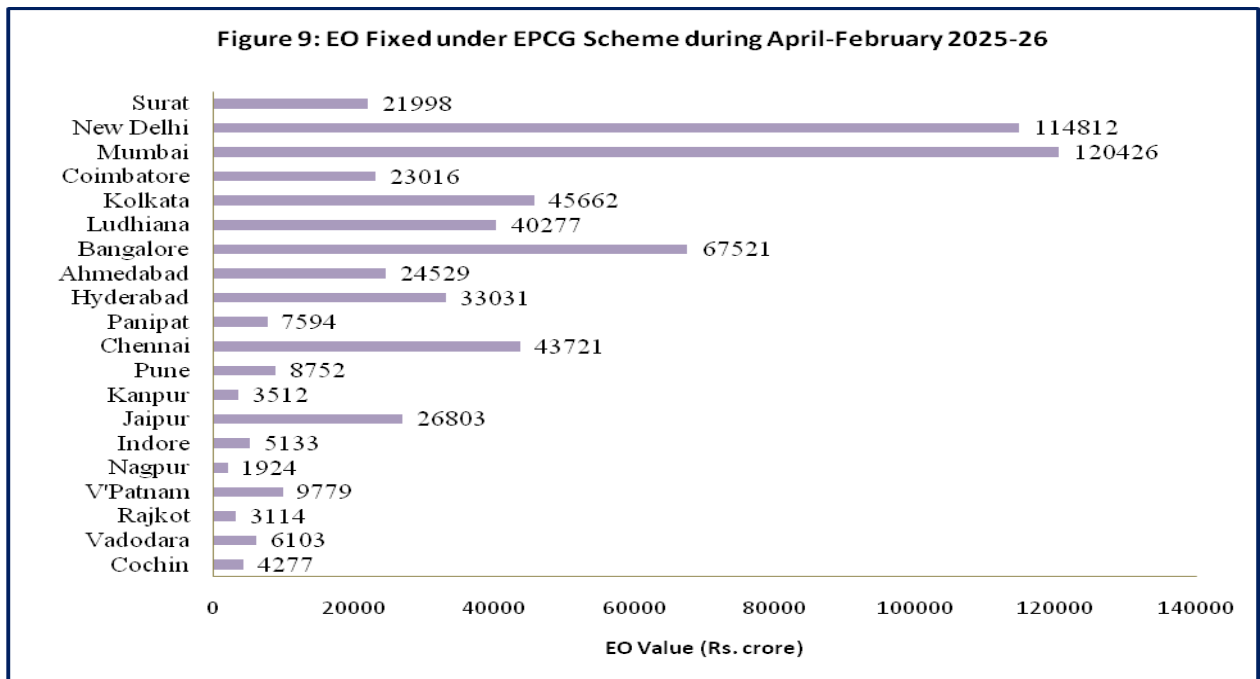
Import under EPCG Scheme shall be subject to an export obligation equivalent to 6 times of duties, taxes and cess saved on capital goods, to be fulfilled in 6 years reckoned from date of issue of Authorisation. Authorisation shall be valid for import for 18 months from the date of issue of Authorisation. EO shall be fulfilled by the authorisation holder through export of goods which are manufactured by him or his supporting manufacturer / services rendered by him, for which the EPCG authorisation has been granted. Revalidation of EPCG Authorisation shall not be permitted.

RA-wise number of authorisations issued under EPCG scheme along with the value of Export Obligation (EO) fixed and unredeemed authorisations as on February, 2026 where EO period has expired (till 2017-18) are given at **Table 10**. The details of number of authorisations issued along with the value of Export Obligation (EO) fixed upto March, 2025 and unredeemed authorisations as on February 2026 are given at **Table 11**. Further, the status of issuance of authorisations for April-Feb 2025-26 is given at **Table 12**. It shows that total number of 20,045 authorisations along with Rs. 28,288 crore duty foregone amount was issued under EPCG Scheme during April- February 2025-26.

**Figure 8** shows the number of authorisations issued by major RAs, having more than 1% share in total issuance during April-February 2025-26. It shows that Surat RA issued the highest number of 5,593 authorisations, followed by New Delhi RA with 2206 authorisations.



**Figure 9** shows the value of total Export Obligation (includes avg EO and Addl spec EO) fixed under EPCG Scheme by major RAs, having more than 1% share in total issuance, during April-Feb. 2025-26.



**Table 1: RA-wise number of IEC issued during 2024-25 and 2025-26**

Sl. No.	Regional Authorities	2024-25		2025-26	
		Feb	April-Feb	Feb	April-Feb
1	Mumbai	1412	15472	1357	17612
2	Ahmedabad	777	7678	608	8184
3	Rajkot	395	4602	400	4909
4	Pune	661	7224	752	8857
5	Vadodara	171	1993	186	2328
6	Surat	806	9408	782	11761
7	Nagpur	195	2674	280	3020
8	Indore	275	2795	267	3007
<b>Western Zone</b>		<b>4692</b>	<b>51846</b>	<b>4632</b>	<b>59678</b>
9	Kolkata	858	10516	852	10277
10	Guwahati	137	1913	180	2052
<b>Eastern Zone</b>		<b>995</b>	<b>12429</b>	<b>1032</b>	<b>12329</b>
11	Chennai	671	6589	594	7190
12	Bangalore	753	8122	855	9257
13	Hyderabad	444	5215	585	6119
14	Cochin	413	4233	356	4609
15	Visakhapatnam	244	2309	292	2819
16	Coimbatore	457	4762	503	5636
<b>Southern Zone</b>		<b>2982</b>	<b>31230</b>	<b>3185</b>	<b>35630</b>
17	New Delhi	2600	29095	2451	32915
18	Kanpur	379	4119	394	4598
19	Jaipur	677	8112	972	10336
20	Varanasi	135	1561	224	2317
21	Jammu	16	226	13	191
22	Ludhiana	647	7234	592	8660
23	Panipat	289	3470	367	4031
24	Srinagar	39	468	40	559
<b>Northern Zone</b>		<b>4782</b>	<b>54285</b>	<b>5053</b>	<b>63607</b>
25	Others	106	1490	121	1585
<b>Total number of IEC issued</b>		<b>13557</b>	<b>151280</b>	<b>14023</b>	<b>172829</b>

<b>Table 2: Scheme-wise Authorisations/Scripts and FOB/CIF values: All India</b>					
<b>Schemes</b>		<b>2024-25</b>		<b>2025-26</b>	
		<b>Feb</b>	<b>Apr-Feb</b>	<b>Feb</b>	<b>Apr-Feb</b>
Services Exports From India Scheme	Number of Scripts	23	297	0	347
	Value of Scripts (Rs. Crore)	41	361	0	234
	FOB value of Exports (Rs. Crore)	1,107	9,099	0	5,737
Advance Authorization	Number of Authorization	1,841	23,440	2,020	23,955
	CIF value of imports (Rs. Crore)	22,818	2,58,828	27,195	2,87,001
	FOB value of Exports (Rs. Crore)	36,021	4,33,068	42,348	4,80,877
Duty Free Import Authorization	Number of Authorization	335	2,880	384	3,356
	CIF value of imports (Rs. Crore)	938	9,330	1,252	10,406
	FOB value of Exports (Rs. Crore)	1,069	10,654	1,645	12,743
Export Promotion Capital Goods	Number of Authorization	1,406	16,917	1,541	20,045
	Duty foregone Amount (Rs. Crore)	1,563	21,559	3,098	28,288
	FOB value of Exports (Rs. Crore)	9,049	1,25,071	17,020	1,64,128
Import License for Restricted Items	Number of Authorization	457	4,504	240	3,274
	CIF value of imports (Rs. Crore)	94,068	7,25,471	28,130	7,62,451
Export License for Restricted Items	Number of Authorization	32	376	145	888
	FOB value of Exports (Rs. Crore)	891	33,32,719	2,345	27,020
<b>Total</b>	<b>Number of Authorization</b>	<b>4,094</b>	<b>48,414</b>	<b>4,330</b>	<b>51,865</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>1,19,427</b>	<b>10,15,548</b>	<b>59,674</b>	<b>10,88,381</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>48,137</b>	<b>39,10,612</b>	<b>63,358</b>	<b>6,90,505</b>

**Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs**

Schemes		Mumbai				Ahmedabad			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	6	45	0	126	0	0	0	0
	Value of Scripts (Rs. Crore)	20	150	0	130	0	0	0	0
	FOB value of Exports (Rs. Crore)	411	3,417	0	2,196	0	0	0	0
Advance Authorization	Number of Authorization	509	6,092	522	6,122	175	2,121	176	2,091
	CIF value of imports (Rs. Crore)	10,956	1,03,551	11,494	1,11,600	1,043	21,234	1,037	27,921
	FOB value of Exports (Rs. Crore)	17,003	2,15,157	19,792	2,17,343	1,514	26,694	1,443	34,035
Duty Free Import Authorization	Number of Authorization	154	1,244	81	1,074	23	166	37	277
	CIF value of imports (Rs. Crore)	173	2,367	194	2,722	28	369	107	728
	FOB value of Exports (Rs. Crore)	195	2,685	225	3,159	33	397	123	835
Export Promotion Capital Goods	Number of Authorization	110	1,578	157	1,674	76	782	80	833
	Duty foregone Amount (Rs. Crore)	201	5,143	664	7,432	84	1,565	808	1,935
	FOB value of Exports (Rs. Crore)	1,199	30,685	3,957	44,334	500	8,558	3,824	10,337
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>779</b>	<b>8,959</b>	<b>760</b>	<b>8,996</b>	<b>274</b>	<b>3,069</b>	<b>293</b>	<b>3,201</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>11,350</b>	<b>1,11,212</b>	<b>12,352</b>	<b>1,21,885</b>	<b>1,156</b>	<b>23,168</b>	<b>1,952</b>	<b>30,583</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>18,809</b>	<b>2,51,944</b>	<b>23,973</b>	<b>2,67,032</b>	<b>2,047</b>	<b>35,649</b>	<b>5,389</b>	<b>45,207</b>

**Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs**

Schemes		Rajkot				Pune			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	0	0	0	4	136	0	129
	Value of Scripts (Rs. Crore)	0	0	0	0	3	66	0	24
	FOB value of Exports (Rs. Crore)	0	0	0	0	101	1,629	0	1,240
Advance Authorization	Number of Authorization	32	482	45	473	46	464	45	526
	CIF value of imports (Rs. Crore)	109	2,171	169	2,092	280	3,076	320	3,669
	FOB value of Exports (Rs. Crore)	125	2,572	194	2,478	609	6,420	608	8,027
Duty Free Import Authorization	Number of Authorization	8	86	29	157	2	10	1	14
	CIF value of imports (Rs. Crore)	17	189	66	334	5	22	7	45
	FOB value of Exports (Rs. Crore)	21	206	74	384	6	26	8	56
Export Promotion Capital Goods	Number of Authorization	32	362	26	302	34	503	53	547
	Duty foregone Amount (Rs. Crore)	41	516	27	461	28	913	55	715
	FOB value of Exports (Rs. Crore)	238	3,058	155	2,719	168	5,416	328	4,265
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>72</b>	<b>930</b>	<b>100</b>	<b>932</b>	<b>86</b>	<b>1,113</b>	<b>99</b>	<b>1,216</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>167</b>	<b>2,876</b>	<b>261</b>	<b>2,887</b>	<b>316</b>	<b>4,077</b>	<b>382</b>	<b>4,453</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>385</b>	<b>5,837</b>	<b>424</b>	<b>5,581</b>	<b>884</b>	<b>13,491</b>	<b>943</b>	<b>13,588</b>

**Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs**

Schemes		Vadodara				Surat			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	2	0	1	0	0	0	0
	Value of Scripts (Rs. Crore)	0	2	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	36	0	33	0	0	0	0
Advance Authorization	Number of Authorization	66	1,069	71	963	35	383	38	381
	CIF value of imports (Rs. Crore)	719	13,979	904	13,230	318	3,032	250	2,812
	FOB value of Exports (Rs. Crore)	1,008	18,108	1,278	27,155	447	4,243	369	3,946
Duty Free Import Authorization	Number of Authorization	11	66	8	76	65	651	122	1,024
	CIF value of imports (Rs. Crore)	82	322	80	529	130	1,472	207	1,811
	FOB value of Exports (Rs. Crore)	94	374	92	601	149	1,672	225	2,035
Export Promotion Capital Goods	Number of Authorization	28	261	13	260	243	3,446	250	5,593
	Duty foregone Amount (Rs. Crore)	30	411	20	431	187	1,529	301	2,714
	FOB value of Exports (Rs. Crore)	181	2,453	119	2,558	993	8,858	1,513	15,474
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>105</b>	<b>1,398</b>	<b>92</b>	<b>1,300</b>	<b>343</b>	<b>4,480</b>	<b>410</b>	<b>6,998</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>832</b>	<b>14,713</b>	<b>1,004</b>	<b>14,192</b>	<b>636</b>	<b>6,033</b>	<b>758</b>	<b>7,337</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>1,283</b>	<b>20,971</b>	<b>1,490</b>	<b>30,347</b>	<b>1,588</b>	<b>14,773</b>	<b>2,106</b>	<b>21,455</b>

**Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs**

Schemes		Nagpur				Indore			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	10	149	13	117	55	560	30	460
	CIF value of imports (Rs. Crore)	37	1,737	68	618	294	3,121	227	3,208
	FOB value of Exports (Rs. Crore)	54	2,085	89	928	842	4,301	302	5,876
Duty Free Import Authorization	Number of Authorization	1	9	1	22	0	21	5	25
	CIF value of imports (Rs. Crore)	2	20	1	76	0	24	9	53
	FOB value of Exports (Rs. Crore)	3	23	2	88	0	28	11	63
Export Promotion Capital Goods	Number of Authorization	31	370	46	381	29	317	30	370
	Duty foregone Amount (Rs. Crore)	14	198	18	289	45	266	31	403
	FOB value of Exports (Rs. Crore)	77	1,100	101	1,667	251	1,479	185	2,308
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>42</b>	<b>528</b>	<b>60</b>	<b>520</b>	<b>84</b>	<b>898</b>	<b>65</b>	<b>855</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>52</b>	<b>1,955</b>	<b>87</b>	<b>983</b>	<b>339</b>	<b>3,411</b>	<b>267</b>	<b>3,664</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>134</b>	<b>3,208</b>	<b>192</b>	<b>2,683</b>	<b>1,093</b>	<b>5,807</b>	<b>497</b>	<b>8,248</b>

**Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs**

Schemes		Western Zone Total			
		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	10	183	0	256
	Value of Scripts (Rs. Crore)	24	218	0	156
	FOB value of Exports (Rs. Crore)	512	5,082	0	3,470
Advance Authorization	Number of Authorization	928	11,320	940	11,133
	CIF value of imports (Rs. Crore)	13,756	1,51,900	14,469	1,65,149
	FOB value of Exports (Rs. Crore)	21,604	2,79,581	24,074	2,99,787
Duty Free Import Authorization	Number of Authorization	264	2,253	284	2,669
	CIF value of imports (Rs. Crore)	438	4,785	671	6,298
	FOB value of Exports (Rs. Crore)	500	5,410	759	7,222
Export Promotion Capital Goods	Number of Authorization	583	7,619	655	9,960
	Duty foregone Amount (Rs. Crore)	631	10,541	1,924	14,381
	FOB value of Exports (Rs. Crore)	3,608	61,607	10,181	83,662
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>1,785</b>	<b>21,375</b>	<b>1,879</b>	<b>24,018</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>14,848</b>	<b>1,67,444</b>	<b>17,064</b>	<b>1,85,984</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>26,223</b>	<b>3,51,679</b>	<b>35,014</b>	<b>3,94,141</b>

**Table 4: Scheme-wise Authorisations/Scripts and FOB/CIF values: Eastern Zone RAs**

Schemes		Kolkata				Guwahati			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	1	12	0	1	0	0	0	0
	Value of Scripts (Rs. Crore)	0	4	0	9	0	0	0	0
	FOB value of Exports (Rs. Crore)	10	86	0	242	0	0	0	0
Advance Authorization	Number of Authorization	68	751	73	890	0	0	1	1
	CIF value of imports (Rs. Crore)	532	10,241	1,850	15,723	0	0	6	6
	FOB value of Exports (Rs. Crore)	742	12,327	2,139	19,424	0	0	9	9
Duty Free Import Authorization	Number of Authorization	5	33	7	56	0	0	0	0
	CIF value of imports (Rs. Crore)	38	624	68	464	0	0	0	0
	FOB value of Exports (Rs. Crore)	47	759	84	573	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	104	1,150	105	1,176	0	0	2	11
	Duty foregone Amount (Rs. Crore)	225	2,543	238	2,549	0	0	2	31
	FOB value of Exports (Rs. Crore)	1,328	13,952	1,350	14,469	0	0	5	170
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>178</b>	<b>1,946</b>	<b>185</b>	<b>2,123</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>12</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>796</b>	<b>13,412</b>	<b>2,156</b>	<b>18,747</b>	<b>0</b>	<b>0</b>	<b>8</b>	<b>37</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>2,127</b>	<b>27,124</b>	<b>3,574</b>	<b>34,708</b>	<b>0</b>	<b>0</b>	<b>14</b>	<b>178</b>

<b>Table 4: Scheme-wise Authorisations/Scripts and FOB/CIF values: Eastern Zone RAs</b>					
<b>Schemes</b>		<b>Eastern Zone Total</b>			
		<b>2024-25</b>		<b>2025-26</b>	
		<b>Feb</b>	<b>Apr-Feb</b>	<b>Feb</b>	<b>Apr-Feb</b>
Services Exports From India Scheme	Number of Scripts	1	12	0	1
	Value of Scripts (Rs. Crore)	0	4	0	9
	FOB value of Exports (Rs. Crore)	10	86	0	242
Advance Authorization	Number of Authorization	68	751	74	891
	CIF value of imports (Rs. Crore)	532	10,241	1,856	15,729
	FOB value of Exports (Rs. Crore)	742	12,327	2,148	19,433
Duty Free Import Authorization	Number of Authorization	5	33	7	56
	CIF value of imports (Rs. Crore)	38	624	68	464
	FOB value of Exports (Rs. Crore)	47	759	84	573
Export Promotion Capital Goods	Number of Authorization	104	1,150	107	1,187
	Duty foregone Amount (Rs. Crore)	225	2,543	240	2,580
	FOB value of Exports (Rs. Crore)	1,328	13,952	1,356	14,638
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>178</b>	<b>1,946</b>	<b>188</b>	<b>2,135</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>796</b>	<b>13,412</b>	<b>2,164</b>	<b>18,784</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>2,127</b>	<b>27,124</b>	<b>3,588</b>	<b>34,886</b>

**Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs**

Schemes		Chennai				Bangalore			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	1	0	0	0	0	0	2
	Value of Scripts (Rs. Crore)	0	5	0	0	0	0	0	1
	FOB value of Exports (Rs. Crore)	0	118	0	0	0	0	0	22
Advance Authorization	Number of Authorization	89	1,166	113	1,276	179	2,003	162	2,108
	CIF value of imports (Rs. Crore)	1,847	15,918	1,723	14,579	976	13,630	1,969	17,485
	FOB value of Exports (Rs. Crore)	4,141	24,218	2,536	22,262	1,439	19,989	2,928	26,315
Duty Free Import Authorization	Number of Authorization	1	9	0	7	3	23	2	24
	CIF value of imports (Rs. Crore)	13	52	0	61	13	160	13	149
	FOB value of Exports (Rs. Crore)	15	61	0	73	15	184	16	184
Export Promotion Capital Goods	Number of Authorization	75	661	74	692	78	785	87	909
	Duty foregone Amount (Rs. Crore)	79	793	85	932	86	945	119	1,001
	FOB value of Exports (Rs. Crore)	476	4,751	508	5,540	506	5,497	705	5,915
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>165</b>	<b>1,837</b>	<b>187</b>	<b>1,975</b>	<b>260</b>	<b>2,811</b>	<b>251</b>	<b>3,043</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>1,939</b>	<b>16,768</b>	<b>1,808</b>	<b>15,572</b>	<b>1,075</b>	<b>14,735</b>	<b>2,100</b>	<b>18,636</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>4,632</b>	<b>29,148</b>	<b>3,044</b>	<b>27,874</b>	<b>1,959</b>	<b>25,670</b>	<b>3,649</b>	<b>32,436</b>

**Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs**

Schemes		Hyderabad				Cochin			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	5	30	0	12	0	0	0	3
	Value of Scripts (Rs. Crore)	6	46	0	9	0	0	0	2
	FOB value of Exports (Rs. Crore)	120	1,170	0	179	0	0	0	80
Advance Authorization	Number of Authorization	89	1,133	119	1,309	18	304	45	369
	CIF value of imports (Rs. Crore)	853	13,511	1,513	13,879	395	3,356	558	4,483
	FOB value of Exports (Rs. Crore)	1,482	21,885	2,554	23,902	543	4,587	776	8,691
Duty Free Import Authorization	Number of Authorization	25	205	37	207	3	31	0	37
	CIF value of imports (Rs. Crore)	84	676	155	799	2	15	0	29
	FOB value of Exports (Rs. Crore)	93	765	175	903	2	20	0	35
Export Promotion Capital Goods	Number of Authorization	50	761	75	861	20	249	27	259
	Duty foregone Amount (Rs. Crore)	41	764	79	1,097	10	191	11	198
	FOB value of Exports (Rs. Crore)	234	4,450	470	6,493	62	1,143	64	1,182
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>169</b>	<b>2,129</b>	<b>231</b>	<b>2,389</b>	<b>41</b>	<b>584</b>	<b>72</b>	<b>668</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>984</b>	<b>14,997</b>	<b>1,747</b>	<b>15,784</b>	<b>407</b>	<b>3,562</b>	<b>569</b>	<b>4,712</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>1,928</b>	<b>28,270</b>	<b>3,199</b>	<b>31,477</b>	<b>607</b>	<b>5,749</b>	<b>839</b>	<b>9,989</b>

**Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs**

Schemes		Visakhapatnam				Coimbatore			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	0	0	2	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	38	0	0	0	0
Advance Authorization	Number of Authorization	8	60	4	47	46	774	62	759
	CIF value of imports (Rs. Crore)	238	1,440	275	1,812	262	3,177	312	3,193
	FOB value of Exports (Rs. Crore)	298	1,793	366	2,306	372	4,538	472	5,026
Duty Free Import Authorization	Number of Authorization	0	0	0	0	0	1	0	2
	CIF value of imports (Rs. Crore)	0	0	0	0	0	10	0	7
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	11	0	8
Export Promotion Capital Goods	Number of Authorization	32	376	35	297	104	1,200	101	1,212
	Duty foregone Amount (Rs. Crore)	18	254	38	611	121	908	62	972
	FOB value of Exports (Rs. Crore)	105	1,486	220	3,634	706	5,347	356	5,696
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>40</b>	<b>436</b>	<b>39</b>	<b>346</b>	<b>150</b>	<b>1,975</b>	<b>163</b>	<b>1,973</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>255</b>	<b>1,695</b>	<b>313</b>	<b>2,426</b>	<b>383</b>	<b>4,095</b>	<b>374</b>	<b>4,172</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>403</b>	<b>3,279</b>	<b>586</b>	<b>5,977</b>	<b>1,077</b>	<b>9,896</b>	<b>828</b>	<b>10,731</b>

<b>Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs</b>					
<b>Schemes</b>		<b>Southern Zone Total</b>			
		<b>2024-25</b>		<b>2025-26</b>	
		<b>Feb</b>	<b>Apr-Feb</b>	<b>Feb</b>	<b>Apr-Feb</b>
Services Exports From India Scheme	Number of Scripts	5	31	0	19
	Value of Scripts (Rs. Crore)	6	51	0	14
	FOB value of Exports (Rs. Crore)	120	1,288	0	319
Advance Authorization	Number of Authorization	429	5,440	505	5,868
	CIF value of imports (Rs. Crore)	4,571	51,032	6,350	55,431
	FOB value of Exports (Rs. Crore)	8,275	77,009	9,632	88,502
Duty Free Import Authorization	Number of Authorization	32	269	39	277
	CIF value of imports (Rs. Crore)	111	914	168	1,046
	FOB value of Exports (Rs. Crore)	124	1,042	190	1,203
Export Promotion Capital Goods	Number of Authorization	359	4,032	399	4,230
	Duty foregone Amount (Rs. Crore)	355	3,855	394	4,810
	FOB value of Exports (Rs. Crore)	2,088	22,674	2,323	28,459
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>825</b>	<b>9,772</b>	<b>943</b>	<b>10,394</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>5,043</b>	<b>55,852</b>	<b>6,911</b>	<b>61,302</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>10,607</b>	<b>1,02,013</b>	<b>12,145</b>	<b>1,18,483</b>

**Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs**

Schemes		CLA New Delhi				Kanpur			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	6	40	0	16	0	0	0	0
	Value of Scripts (Rs. Crore)	9	39	0	17	0	0	0	0
	FOB value of Exports (Rs. Crore)	409	1,333	0	575	0	0	0	0
Advance Authorization	Number of Authorization	272	4,153	334	4,274	35	494	32	404
	CIF value of imports (Rs. Crore)	1,658	26,744	2,999	32,002	124	1,382	99	1,233
	FOB value of Exports (Rs. Crore)	2,631	40,963	4,651	49,734	153	1,767	128	1,634
Duty Free Import Authorization	Number of Authorization	18	150	29	205	0	13	4	15
	CIF value of imports (Rs. Crore)	121	1,026	125	973	0	67	30	116
	FOB value of Exports (Rs. Crore)	139	1,170	146	1,159	0	77	35	133
Export Promotion Capital Goods	Number of Authorization	180	1,941	168	2,206	36	323	26	387
	Duty foregone Amount (Rs. Crore)	220	2,314	194	3,772	11	123	10	252
	FOB value of Exports (Rs. Crore)	1,299	13,664	1,150	21,662	63	728	56	1,489
Import License for Restricted Items	Number of Authorization	457	4,504	240	3,274	0	0	0	0
	CIF value of imports (Rs. Crore)	94,068	7,25,471	28,130	7,62,451	0	0	0	0
Export License for Restricted Items	Number of Authorization	32	376	145	888	0	0	0	0
	FOB value of Exports (Rs. Crore)	891	33,32,719	2,345	27,020	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>965</b>	<b>11,164</b>	<b>916</b>	<b>10,863</b>	<b>71</b>	<b>830</b>	<b>62</b>	<b>806</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>96,075</b>	<b>7,55,595</b>	<b>31,448</b>	<b>7,99,215</b>	<b>135</b>	<b>1,572</b>	<b>139</b>	<b>1,601</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>5,369</b>	<b>33,89,849</b>	<b>8,292</b>	<b>1,00,150</b>	<b>216</b>	<b>2,571</b>	<b>219</b>	<b>3,256</b>

**Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs**

Schemes		Jaipur				Varanasi			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	37	392	35	418	2	57	3	44
	CIF value of imports (Rs. Crore)	380	5,193	736	6,635	7	251	16	237
	FOB value of Exports (Rs. Crore)	504	6,536	855	8,319	9	294	24	282
Duty Free Import Authorization	Number of Authorization	6	44	1	12	0	4	0	6
	CIF value of imports (Rs. Crore)	27	175	10	51	0	15	0	19
	FOB value of Exports (Rs. Crore)	30	205	12	62	0	18	0	24
Export Promotion Capital Goods	Number of Authorization	23	358	41	398	2	77	2	48
	Duty foregone Amount (Rs. Crore)	36	773	217	1,184	1	37	2	31
	FOB value of Exports (Rs. Crore)	172	4,484	1,282	6,826	9	207	13	184
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>66</b>	<b>794</b>	<b>77</b>	<b>828</b>	<b>4</b>	<b>138</b>	<b>5</b>	<b>98</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>442</b>	<b>6,141</b>	<b>963</b>	<b>7,870</b>	<b>9</b>	<b>303</b>	<b>18</b>	<b>287</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>706</b>	<b>11,225</b>	<b>2,149</b>	<b>15,208</b>	<b>17</b>	<b>519</b>	<b>38</b>	<b>490</b>

**Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs**

Schemes		Jammu				Ludhiana			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	0	1	0	2	59	703	81	727
	CIF value of imports (Rs. Crore)	0	3	0	26	1,510	10,661	608	8,520
	FOB value of Exports (Rs. Crore)	0	3	0	29	1,775	12,884	751	10,607
Duty Free Import Authorization	Number of Authorization	0	0	0	0	10	113	19	111
	CIF value of imports (Rs. Crore)	0	0	0	0	202	1,723	179	1,437
	FOB value of Exports (Rs. Crore)	0	18	0	24	230	1,973	418	2,366
Export Promotion Capital Goods	Number of Authorization	0	6	2	30	86	798	88	929
	Duty foregone Amount (Rs. Crore)	0	23	2	32	62	975	65	734
	FOB value of Exports (Rs. Crore)	0	35	7	104	355	5,651	378	4,240
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>0</b>	<b>7</b>	<b>2</b>	<b>32</b>	<b>155</b>	<b>1,614</b>	<b>188</b>	<b>1,767</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>0</b>	<b>26</b>	<b>2</b>	<b>57</b>	<b>1,774</b>	<b>13,359</b>	<b>853</b>	<b>10,690</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>0</b>	<b>57</b>	<b>7</b>	<b>157</b>	<b>2,360</b>	<b>20,508</b>	<b>1,547</b>	<b>17,213</b>

**Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs**

Schemes		Panipat				Srinagar			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	11	129	16	191	0	0	0	0
	CIF value of imports (Rs. Crore)	280	1,421	61	1,096	0	0	0	0
	FOB value of Exports (Rs. Crore)	328	1,705	86	1,405	0	0	0	0
Duty Free Import Authorization	Number of Authorization	0	1	1	5	0	0	0	0
	CIF value of imports (Rs. Crore)	0	1	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	1	1	2	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	33	591	53	664	0	22	0	6
	Duty foregone Amount (Rs. Crore)	22	348	50	499	0	25	0	13
	FOB value of Exports (Rs. Crore)	128	1,964	274	2,824	0	106	0	40
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>44</b>	<b>721</b>	<b>70</b>	<b>860</b>	<b>0</b>	<b>22</b>	<b>0</b>	<b>6</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>303</b>	<b>1,769</b>	<b>112</b>	<b>1,598</b>	<b>0</b>	<b>25</b>	<b>0</b>	<b>13</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>456</b>	<b>3,670</b>	<b>360</b>	<b>4,231</b>	<b>0</b>	<b>106</b>	<b>0</b>	<b>40</b>

**Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs**

Schemes		Northern Zone Total				Others			
		2024-25		2025-26		2024-25		2025-26	
		Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb	Feb	Apr-Feb
Services Exports From India Scheme	Number of Scripts	6	40	0	16	1	31	0	55
	Value of Scripts (Rs. Crore)	9	39	0	17	3	49	0	37
	FOB value of Exports (Rs. Crore)	409	1,333	0	575	56	1,310	0	1,131
Advance Authorization	Number of Authorization	416	5,929	501	6,060	0	0	0	3
	CIF value of imports (Rs. Crore)	3,959	45,655	4,520	49,748	0	0	0	943
	FOB value of Exports (Rs. Crore)	5,400	64,152	6,495	72,012	0	0	0	1,144
Duty Free Import Authorization	Number of Authorization	34	325	54	354	0	0	0	0
	CIF value of imports (Rs. Crore)	350	3,008	345	2,598	0	0	0	0
	FOB value of Exports (Rs. Crore)	399	3,462	611	3,769	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	360	4,116	380	4,668	0	0	0	0
	Duty foregone Amount (Rs. Crore)	352	4,619	540	6,517	0	0	0	0
	FOB value of Exports (Rs. Crore)	2,025	26,839	3,160	37,369	0	0	0	0
Import License for Restricted Items	Number of Authorization	457	4,504	240	3,274	0	0	0	0
	CIF value of imports (Rs. Crore)	94,068	7,25,471	28,130	7,62,451	0	0	0	0
Export License for Restricted Items	Number of Authorization	32	376	145	888	0	0	0	0
	FOB value of Exports (Rs. Crore)	891	33,32,719	2,345	27,020	0	0	0	0
<b>Total</b>	<b>Number of Authorization</b>	<b>1,305</b>	<b>15,290</b>	<b>1,320</b>	<b>15,260</b>	<b>1</b>	<b>31</b>	<b>0</b>	<b>58</b>
	<b>CIF value of imports (Rs. Crore)</b>	<b>98,738</b>	<b>7,78,791</b>	<b>33,535</b>	<b>8,21,331</b>	<b>3</b>	<b>49</b>	<b>0</b>	<b>980</b>
	<b>FOB value of Exports (Rs. Crore)</b>	<b>9,124</b>	<b>34,28,505</b>	<b>12,611</b>	<b>1,40,745</b>	<b>56</b>	<b>1,310</b>	<b>0</b>	<b>2,274</b>

**Table 7: Monitoring of Export Obligation under Advance Authorisation Scheme issued upto March, 2023 (Status of Fulfilment as on February 2025-26) (Where EO period has expired till 2022-23)**

S. No.	Regional Authorities	Authorisations issued			Surrendered/Cancelled		EO Fulfilled		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	175691	1573529	2854250	13785	184399	165975	2584982	7565	263432
2	New Delhi	91798	396997	550178	7801	22214	86574	441129	4849	107301
3	Bangalore	59704	233481	313444	3743	7227	57490	219181	2214	94263
4	Ahmedabad	56709	132259	175285	3800	5898	51628	120701	4999	53878
5	Kolkata	40965	133935	193266	3636	4829	39428	158029	1378	33720
6	Hyderabad	39087	189928	304557	3154	10466	35744	223718	3343	80839
7	Chennai	37080	183609	308987	1985	9301	35600	254045	890	52860
8	Vadodara	26838	258124	311407	2202	14474	23961	216623	2804	93895
9	Pune	22584	56236	104201	3475	9238	21842	84111	742	20090
10	Ludhiana	21813	54249	86179	1660	1871	20553	77900	815	5718
11	Coimbatore	21040	105328	129837	1335	3710	19603	89650	1139	39770
12	Cochin	15049	44496	59622	1145	2630	14764	58076	261	1469
13	Indore	10662	45166	62626	753	3438	9830	53623	788	8950
14	Jaipur	8655	27330	39322	967	1347	8267	35580	283	3415
15	Rajkot	7360	13645	18589	502	561	6530	13849	792	4454
16	Surat	7162	27916	41524	515	1316	6254	30548	708	10657
17	Kanpur	7961	17392	23767	330	587	7026	19673	935	4095
18	Panipat	2365	12090	18414	250	488	2076	13621	289	4794
19	Varanasi	2017	1248	2092	127	74	1982	2031	29	54
20	V'Patnam	1718	19690	26556	304	2556	1617	22228	93	4321
21	Nagpur	1263	14200	17600	73	435	1108	11905	66	1611
22	Guwahati	458	341	617	108	54	448	432	10	185
23	Jammu	104	295	388	18	50	80	231	24	157
24	Srinagar	5	10	12	1	2	3	6	2	7
<b>Total</b>		<b>658088</b>	<b>3541491</b>	<b>5642721</b>	<b>51669</b>	<b>287164</b>	<b>618383</b>	<b>4731871</b>	<b>35018</b>	<b>889936</b>

**Table 8: Monitoring of Export Obligation under Advance Authorisation Scheme issued from 2023-24 to 2024-25 (Status of Fulfilment as on February 2026) (Where EO period has not expired)**

S. No.	Regional Authorities	Authorisations issued			Surrendered/Cancelled		EO Fulfilled		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	12760	223292	507196	405	7945	5071	88140	7689	419055
2	New Delhi	8496	73048	99547	217	5190	3808	25583	4680	73845
3	Bangalore	4249	28937	41463	102	736	2077	12767	2172	28696
4	Ahmedabad	4133	51731	64055	127	2553	1541	10915	2592	53141
5	Kolkata	1610	30869	36937	23	183	595	4133	1015	32804
6	Hyderabad	2357	29508	46247	47	1159	558	10599	1799	35648
7	Chennai	2450	31267	46669	45	470	1063	15037	1387	31632
8	Vadodara	2059	28884	37944	62	1706	667	6090	1392	31854
9	Pune	844	5123	10332	35	450	344	3132	500	7200
10	Ludhiana	1376	18037	21935	33	221	490	5858	886	16077
11	Coimbatore	1544	6260	8948	25	117	620	2441	924	6507
12	Cochin	685	6938	9259	19	102	341	3463	344	5796
13	Indore	1377	6553	8686	6	13	229	1509	1148	7178
14	Jaipur	796	10266	13018	17	395	357	4854	439	8164
15	Rajkot	1045	4665	5622	21	66	243	1176	802	4445
16	Surat	805	6028	8421	14	31	168	878	637	7543
17	Kanpur	937	2689	3556	21	59	280	867	657	2689
18	Panipat	257	2460	3046	6	30	97	2183	160	863
19	Varanasi	131	498	583	5	20	44	150	87	433
20	V'Patnam	145	3005	4808	14	352	58	1493	87	3315
21	Nagpur	281	2840	3473	17	23	109	421	172	3052
22	Guwahati	0	0	0	0	0	0	0	0	0
23	Jammu	5	16	19	1	5	2	9	3	10
24	Srinagar	0	0	0	0	0	0	0	0	0
<b>Total</b>		<b>48342</b>	<b>572913</b>	<b>981765</b>	<b>1262</b>	<b>21827</b>	<b>18762</b>	<b>201699</b>	<b>29572</b>	<b>779947</b>

**Table 9: Monitoring of Export Obligation under Advance Authorisation Scheme for 2025-26 (April-February 2025-26)**

Sl. No.	Regional Authorities	Authorisation issued			Surrendered/ Cancelled		EO Fulfilled		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	6122	111600	217343	40	186	158	1423	5964	215920
2	New Delhi	4274	32002	49734	29	226	194	701	4080	49033
3	Ahmedabad	2091	27921	34035	12	35	42	115	2049	33920
4	Bangalore	2108	17485	26315	13	70	73	171	2035	26144
5	Vadodara	963	13230	27155	6	59	32	191	931	26963
6	Chennai	1276	14579	22262	5	26	70	899	1206	21363
7	Hyderabad	1309	13879	23902	7	129	12	134	1297	23768
8	Coimbatore	759	3193	5026	3	6	37	224	722	4803
9	Kolkata	890	15723	19424	2	4	9	74	881	19350
10	Ludhiana	727	8520	10607	7	208	25	327	702	10280
11	Kanpur	404	1233	1634	2	2	5	6	399	1628
12	Surat	381	2812	3946	0	0	9	30	372	3916
13	Pune	526	3669	8027	3	27	16	105	510	7922
14	Indore	460	3208	5876	5	40	7	51	453	5825
15	Jaipur	418	6635	8319	1	21	19	145	399	8175
16	Rajkot	473	2092	2478	4	10	5	11	468	2467
17	Cochin	369	4483	8691	1	44	5	65	364	8626
18	Nagpur	117	618	928	1	0	6	9	111	919
19	Panipat	191	1096	1405	2	2	7	9	184	1397
20	Varanasi	44	237	282	0	0	0	0	44	282
21	V'Patnam	47	1812	2306	0	0	4	55	43	2251
22	Guwahati	1	6	9	0	0	0	0	1	9
23	Jammu	2	26	29	0	0	0	0	2	29
24	Srinagar	0	0	0	0	0	0	0	0	0
<b>Total</b>		<b>23952</b>	<b>286058</b>	<b>479733</b>	<b>143</b>	<b>1093</b>	<b>735</b>	<b>4745</b>	<b>23217</b>	<b>474989</b>

**Table 10: Monitoring of Export Obligation under EPCG Scheme (Status of Fulfilment as on February 2025-26) (Where EO period has expired till 2017-18)**

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	51781	86874	4708634	607289	37108	1458717	416389	11630	3174489	170373
2	New Delhi	44202	155198	7913048	326362	36960	6355241	279393	5046	1195282	36557
3	Coimbatore	35313	12147	865381	86698	29798	653823	73901	4222	174355	10286
4	Ludhiana	21310	11077	57358	60399	18282	55359	58548	2990	1999	1746
5	Chennai	18683	47161	2640961	89857	15584	2114962	72374	1898	359557	13249
6	Bangalore	17943	7417	1733034	52581	14342	1404014	32693	2680	243598	18338
7	Surat	26100	28829	217012	71384	16112	88508	29739	8703	122068	38326
8	Kolkata	14992	17449	1749056	114503	9809	1103151	84231	4625	584915	26698
9	Hyderabad	13842	23340	447354	51561	10240	322445	38322	3449	121007	12754
10	Pune	10501	6311	652272	45412	7980	547167	37227	1932	34067	5715
11	Ahmedabad	10438	9648	882865	57528	8111	449321	37608	1747	387340	17023
12	Kanpur	6982	1714	86803	8253	5904	71620	5382	983	14514	2730
13	Jaipur	5969	5572	53612	40135	4533	36787	16199	1058	13590	23014
14	Cochin	4794	3172	86418	9954	3984	66726	6926	613	17994	2570
15	Indore	4301	1900	67910	14074	3536	51637	10753	552	13984	2345
16	Panipat	4869	4560	53772	31564	3901	45105	23568	831	8362	7514
17	Vadodara	3280	3730	75705	26764	2577	61519	21079	548	12707	4106
18	Rajkot	4866	3581	57214	20549	3846	42522	13801	908	12373	6495
19	V'Patnam	2552	1848	194899	5919	2044	21850	4841	413	172735	747
20	Varanasi	1137	381	9774	2826	942	8578	2512	174	1180	259
21	Nagpur	1129	797	14723	3574	761	10752	2312	285	191	1064
22	Guwahati	154	110	66	237	40	62	72	106	4	149
23	Jammu	62	11	253	46	45	253	28	15	0	18
24	Srinagar	18	8	0	5	3	0	2	15	0	4
<b>Total</b>		<b>305218</b>	<b>432834</b>	<b>22568125</b>	<b>1727476</b>	<b>236442</b>	<b>14970118</b>	<b>1267902</b>	<b>55423</b>	<b>6666312</b>	<b>402079</b>

**Table 11: Monitoring of Export Obligation under EPCG Scheme issued from 2018-19 to 2024-25 (Status of Fulfilment as on April-Feb.2025-26) (Where EO period has not expired)**

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	11090	27279	7835804	237030	3766	13338	45192	6962	7818210	183208
2	New Delhi	13182	14725	5279221	120211	4911	2612313	28156	7858	2632782	85136
3	Surat	11415	4511	204480	41408	1424	11241	1003	9895	192868	40309
4	Coimbatore	8078	4379	772069	32652	2614	347473	9099	5302	414973	22833
5	Ludhiana	4671	4645	1250425	32313	1896	30302	11451	2633	1220124	20863
6	Bangalore	5152	5688	2108952	55879	1897	849249	7894	3071	1233145	47247
7	Kolkata	6765	8265	1661183	65181	2191	62679	2172	4468	1593121	62895
8	Chennai	4550	4272	1026911	40809	2382	434533	10616	2083	552918	29313
9	Ahmedabad	4930	7577	847200	63154	1198	1569	1134	3616	845587	59509
10	Hyderabad	4287	3010	1915430	24581	1206	369519	6211	2980	1515844	17931
11	Rajkot	3007	3091	34125	23213	837	1543	1869	2127	32444	21215
12	Pune	2864	2965	1535685	21103	993	447189	5325	1796	1019070	15403
13	Kanpur	2117	760	109640	5625	731	1178	793	1322	108451	4679
14	Jaipur	2467	3893	647284	27394	722	4968	3754	1675	642295	21337
15	Panipat	2569	1315	347652	17162	692	14129	2368	1822	333523	14794
16	Cochin	1571	586	74157	5172	428	5688	337	1076	68468	4820
17	Indore	1968	1190	179163	9454	283	9608	763	1638	169523	8654
18	V'Patnam	1951	1199	433040	10267	456	53	1228	1433	432987	9039
19	Vadodara	1371	3261	273273	21873	360	111	420	966	272561	21451
20	Nagpur	1506	727	22806	6671	222	8515	453	1227	11870	6171
21	Varanasi	220	100	1821	710	32	26	25	183	1795	681
22	Guwahati	49	89	1	137	33	0	19	14	1	119
23	Jammu	60	57	6	218	5	0	3	53	6	215
24	Srinagar	54	48	0	231	0	0	0	54	0	231
<b>Total</b>		<b>95894</b>	<b>103631</b>	<b>26560326</b>	<b>862450</b>	<b>29279</b>	<b>5225225</b>	<b>140285</b>	<b>64254</b>	<b>21112565</b>	<b>698051</b>

**Table 12: Monitoring of Export Obligation under EPCG Scheme during April-Feb. 2025-26**

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			Un-redeemed		
		No.	Duty foregone amount (Rs. Crore)	EO Refixed /Fixed		No.	EO Refixed /Fixed		No.	EO Refixed /Fixed	
				Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)
1	New Delhi	2206	3772	93151	21662	16	0	9	2162	93151	21630
2	Mumbai	1674	7432	76091	44334	7	0	0	1638	76091	44271
3	Coimbatore	1212	972	17320	5696	10	0	0	1183	17320	5696
4	Kolkata	1176	2549	31193	14469	5	0	0	1159	31193	14469
5	Surat	5593	2714	6524	15474	2	0	0	5573	6524	15474
6	Ahmedabad	833	1935	14192	10337	3	0	0	828	14192	10337
7	Bangalore	909	1001	61606	5915	1	0	0	895	58650	5912
8	Rajkot	302	461	395	2719	1	0	0	300	395	2719
9	Hyderabad	861	1097	26538	6493	7	0	0	851	26538	6493
10	Chennai	692	932	38181	5540	4	0	0	685	37802	5531
11	Ludhiana	929	734	36038	4240	6	0	0	911	36038	4240
12	Panipat	664	499	4771	2824	33	0	0	620	4771	2824
13	Kanpur	387	252	2024	1489	5	0	0	379	2024	1486
14	Pune	547	715	4487	4265	2	0	0	541	4487	4265
15	Jaipur	398	1184	19977	6826	1	0	0	391	19977	6826
16	V'Patnam	297	611	6145	3634	4	0	0	292	6145	3634
17	Cochin	259	198	3095	1182	1	0	0	257	3095	1182
18	Indore	370	403	2824	2308	1	0	0	369	2824	2308
19	Nagpur	381	289	257	1667	0	0	0	378	257	1667
20	Vadodara	260	431	3545	2558	8	0	0	250	3545	2558
21	Varanasi	48	31	10	184	0	0	0	48	10	184
22	Srinagar	6	13	0	40	0	0	0	6	0	40
23	Jammu	30	32	0	104	0	0	0	29	0	104
24	Guwahati	11	31	22	170	0	0	0	11	22	170
<b>Total</b>		<b>20045</b>	<b>28288</b>	<b>448387</b>	<b>164128</b>	<b>117</b>	<b>0</b>	<b>9</b>	<b>19756</b>	<b>445051</b>	<b>164019</b>

## Metadata for MIS Data

Item No	Concept name	Details
<b>1</b>	<b>Contact</b>	
1.1	Contact Organisation*	Directorate General of Foreign Trade
1.2	Compiling agency*	Statistical Adviser, DGFT, Ministry of Commerce & Industry
1.3	Custodian agency*	Directorate General of Foreign Trade, Ministry of Commerce & Industry
1.4	Contact Details*	Statistical Adviser, Directorate General of Foreign Trade
<b>2</b>	<b>Data Description and Presentation</b>	
2.1	Data description*	<p>MIS reports provide aggregated administrative data to monitor the Export Promotion Schemes under the Foreign Trade Policy (FTP). The dataset presents scheme-wise and RA/Zone-wise information on exports.</p> <p>The data is compiled and published by the Directorate General of Foreign Trade (DGFT), Ministry of Commerce &amp; Industry, through its Management Information System (MIS). The dataset covers key export promotion schemes including Advance Authorisation (AA), Export Promotion Capital Goods (EPCG), Duty Free Import Authorisation (DFIA), RoDTEP/ RoSCTL, MEIS/SEIS (legacy schemes), and other schemes notified under the FTP.</p> <p>Key data elements include scheme name, reporting period, aggregated IEC count, number of authorisations or scrips issued, FOB export value (₹/USD), incentive or duty credit amount sanctioned. The data is intended for performance monitoring, policy analysis, transparency. It is aggregated in nature, subject to revision and validation by DGFT. Updates are released periodically—monthly and annually.</p>
2.2	System of Classification*	Not Applicable

2.3	International/ National Standards Classification/Codes, if followed*	<p>MIS reports follow recognised national and international standards and classifications, wherever applicable. Product classification is based on ITC (HS), aligned with the WCO Harmonized System (HS). Exporters are identified using the Importer Exporter Code (IEC) issued by DGFT. Reporting periods follow the Government of India financial year format.</p> <p>These standards ensure consistency, interoperability, and comparability of DGFT MIS data across national and international trade datasets.</p>
2.4	Sector coverage*	Coverage is comprehensive and aligned with export promotion schemes notified under the Foreign Trade Policy
2.5	Concepts and definitions*	As mentioned on 2.1 above
2.6	Unit of compilation	RA Level/ Zonel Level
2.7	Population coverage	The DGFT MIS reports cover all exporters and importers registered with DGFT who hold a valid Importer Exporter Code (IEC) and have availed benefits under Export Promotion Schemes during the reporting period. Coverage is nationwide and subject to scheme eligibility and reporting timelines.
2.8	Reference Period*	The reference period for DGFT MIS reports is the financial year, month, or quarter during which exports occurred and authorisations or incentives were issued
2.9	Duration and period of enumeration*	MIS data is collected continuously and aggregated monthly, quarterly, or annually, covering the period when exports occurred and authorisations or incentives were issued
2.1	Sample size/Dataset Size*	MIS reports cover the entire population of eligible exporters and importers with a valid IEC who availed scheme benefits, with dataset size varying by number of authorisations, scrips, and exporters.
2.11	Data Confidentiality	DGFT MIS reports provide only aggregated data, keeping individual exporter or importer information confidential for administrative and analytical use
<b>3</b>	<b>Institutional Mandate</b>	
3.1	Legal acts and other agreements*	

3.2	Data sharing/Data Dissemination	MIS data is shared in aggregated form via the DGFT website and official reports, and with government or research agencies, while keeping individual exporter information confidential.
3.3	Release calendar*	Annual/ Monthly
3.4	Frequency of dissemination*	Monthly
3.5	Data access*	MIS data is publicly available on DGFT website.
<b>4</b>	<b>Quality Management</b>	
4.1	Documentation on methodology*	MIS reports use a standard methodology: data is submitted via DGFT portal, verified by regional offices, and is centrally compiled.
4.2	Quality documentation	Not Applicable
4.3	Quality assurance	Not Applicable
<b>5</b>	<b>Accuracy and Reliability</b>	Not Applicable
5.1	Sampling error	No sample is drawn.
5.2	Measures of reliability	-
<b>6</b>	<b>Timeliness</b>	
6.1	Timeliness*	MIS reports are released monthly and annually after the reporting period, ensuring timely availability for monitoring and policy analysis
<b>7</b>	<b>Coherence and Comparability</b>	
7.1	Comparability – over time*	Comparable
7.2	Coherence	-
<b>8</b>	<b>Data Processing</b>	
8.1	Source data type*	Administrative
8.2	Frequency of data collection*	Monthly and Annual
8.3	Mode and method of data collection	MIS data is collected electronically via the DGFT portal, verified by regional offices, and centrally compiled for aggregation and reporting.
8.4	Data validation*	Validation is primarily done through regional authorities
8.5	Data compilation	Centrally compiled
8.6	Data identifier(s)*	-
<b>9</b>	<b>Metadata Update</b>	
9.1	Metadata last posted	
9.2	Metadata last update	